

DIVISION BENCH
COURT - II

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/72(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	KHAITAN WINDING WIRE PVT LTD VS TRUVOLT ENGINEERING CO PVT LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Zeeshan Haque, Adv.] For the Operational Creditor

Mr. T. Ganeriwala, Adv.]

Mr. Yubaraj Bhattacharya, Adv.]

Mr. Vijaynath Jha, Adv.] For the Corporate Debtor

Mr. Debanjan Basu, Adv.]

Mr. Sourav Ganguly, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. A weeks' time is granted to file rejoinder and the reply to be filed by the Corporate Debtor.
3. No further adjournment will be granted.
4. List the matter for further consideration on **24.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**